

Addendum to the Expression of Interest (Form-G) published on 27th September 2024 for Arshiya Limited

This is with reference to the advertisement Invitation for Expression of Interest ("EOI") under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 for Arshiya Limited dated 27th September 2024 in Financial Express (All India Edition); Navakal (Mumbai Edition) and Shah Times (Meerut Edition, Covering Khurja, District Bulandshahr) wherein, the last date for submission of EOI was 14th October 2024. It is hereby notified pursuant to the approval of the Committee of Creditors, the last date of submission of EOI stands extended till 28th October 2024 for wider participation of the prospective resolution applicant(s). Below are stipulated timelines for the EOI:

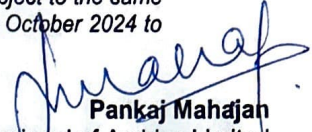
RELEVANT PARTICULARS		
1	Name of the corporate debtor along with PAN & CIN/ LLP No.	Arshiya Limited PAN: AAACI2679A CIN: L9000MH1981PL024747
2	Address of the registered office	Regd. Off.: Arshiya FTWZ, CO-1, Survey Nos. 178/3 & 178/4, At Post - Sai Village, Taluka - Panvel, District - Raigad, Pin code - 410 221. Maharashtra, India
3	URL of website	http://www.arshiyalimited.com
4	Details of place where majority of fixed assets are located	Arshiya FTWZ at Village Sai Taluka Panvel 410 221, Maharashtra
5	Installed capacity of main products/ services	<ul style="list-style-type: none"> Arshiya Ltd. is the developer of Free Trade Warehousing Zone (FTWZ) Panvel, Maharashtra FTWZ site is spread over ~143 acres of land (113 acres freehold and 30 acre leased to CapitaLand India Trust for 30 years, which may be renewed by 30 years each time)
6	Quantity and value of main products/ services sold in last financial year	As per Audited Financial Statement for FY 2023, Gross Revenue was INR 41.43 crores (Revenue from Operations was INR 26.19 crores, Other Income was INR 15.24 crores)
7	Number of employees/ workmen	16-20
8	Further details are available at URL:	http://www.arshiyalimited.com
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The resolution applicants must be eligible under Section 29A of the Insolvency and Bankruptcy Code, 2016. Details can be sought by emailing – in_arshiyalimited_cirp@pwc.com / cirp.arshiyalimited@gmail.com
10	Last date for receipt of expression of interest	28 th October 2024 (*) kindly refer note below
11	Date of issue of provisional list of prospective resolution applicants	4 th November 2024 (*) kindly refer note below
12	Last date for submission of objections to provisional list	9 th November 2024 (*) kindly refer note below
13	Date of issue of final list of prospective resolution applicants	14 th November 2024 (*) kindly refer note below
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	19 th November 2024 (*) kindly refer note below
15	Last date for submission of resolution plans	19 th December 2024 (*) kindly refer note below
16	Email id to submit EOI (mandatory)	in_arshiyalimited_cirp@pwc.com / cirp.arshiyalimited@gmail.com



17	Address for submission of original documents	PwC Office, 252, 2nd - 5th floor, Veer Savarkar Marg, Shivaji Park, Dadar, Mumbai - 400028, Maharashtra, India
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(*) There is an application filed before the Hon'ble NCLT, seeking exclusion of period of 77 days, subject to the same being allowed by the Hon'ble NCLT, thereby the revised CIRP period will stand extended from 20th October 2024 to 05th January 2025




Pankaj Mahajan

Resolution Professional of Arshiya Limited

IBBI Registration No. IBBI/IPA-001/IP-P00836/2017-2018/11420

AFA: AA1/11420/02/181224/106618 valid up to 18/12/2024

RP Office Address: H-223, DLF Capital Greens, 15, Shivaji Marg, Delhi-110015

Email ID for communication: in_arshyalimited_cirp@pwc.com / cirp.arshyalimited@gmail.com

Supporting IPE: PwC Corporate Business Services LLP

Date: 14th October 2024